

**Physical Education**

- \*228. {  
 Shri Vishwa Nath Pandey:  
 Shri S. C. Samanta:  
 Shri Subodh Hansda:  
 Dr. P. N. Khan:  
 Shri Bibhuti Mishra:  
 Shri M. L. Dwivedi:

Will the Minister of Education be pleased to state:

(a) whether it is a fact that the Central Advisory Board on Physical Education has suggested the integration of physical education and the Auxiliary Cadet Corps with the National Discipline Scheme in schools; and

(b) if so, when it will be enforced?

**The Minister of Education (Shri M. C. Chagla):** (a) Yes, Sir.

(b) The recommendation is under examination.

**Appointment of Judges to Executive Posts**

\*229, **Shri Surendranath Dwivedy:**  
 Will the Minister of Home Affairs be pleased to state:

(a) whether Government have reviewed the position in regard to appointment of retired judges of the High Courts and the Supreme Court to executive posts under Government; and

(b) the number of retired judges whose services have been requisitioned by Government for work other than that of judicial nature during the past three years?

**The Minister of Home Affairs (Shri Nanda):** (a) No.

(b) The required information is being collected from the various Ministries, Departments, etc. of the Government of India and will be laid on the Table of House.

**Oil Exploration Policy**

- \*231. {  
 Shri P. R. Chakraverti:  
 Shri P. C. Borooah:  
 Shri Kesar Lal:  
 Shri P. K. Ghosh:  
 Shri Yashpal Singh:  
 Shri Mohan Swarup:  
 Shri Indrajit Gupta:  
 Shri Bibhuti Mishra:

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether Government propose to introduce any changes in their oil exploration policy, specially with regard to the question of ownership of undertakings entrusted with oil prospecting and production;

(b) if so, the nature thereof;

(c) whether there is any possibility of extension of the private sector in the field of marketing; and

(d) the exact pattern of foreign collaboration in the Cochin refineries and the extent to which this pattern will be adopted in other cases of collaboration?

**The Minister of Petroleum and Chemicals (Shri Humayun Kabir):**

(a) No, Sir.

(b) Does not arise.

(c) It is not proposed to allow the entry of new private sector companies in the field of distribution of petroleum.

(d) Cochin Refineries is a public limited company with majority share participation by the Government of India with only 25 per cent. shares held by the foreign collaborator. The foreign collaborator has agreed to secure the balance of foreign exchange required as loan, on terms and conditions acceptable to the Government of India. This pattern of collaboration will be kept in view, as and when other participatory projects are evolved.